

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 210 of 2014

Dated : 1st September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Indian Wind Power Association Maharashtra State Council ...Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr. ...Respondent(s)

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Dipali Sheth**

Counsel for the Respondent (s) : Mr. Buddy Ranganadhan

ORDER

Admit. Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent - 'Commission'. Issue notice to other Respondent. Registry is also directed to issue notice. Dasti service is permitted.

Post the matter on **09.10.2014**. In the meantime, the Learned Counsel for the Respondents are directed to file their respect reply on or before 22.09.2014 after serving copy on the other side.

**(Rakesh Nath)
Technical Member
mk/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**